

**Central Administrative Tribunal  
Principal Bench**

**OA No.3464/2015**

New Delhi, this the 6<sup>th</sup> day of October, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. V.N. Gaur, Member (A)**

Dr. Aruna Sharma,  
Aged 57 years,  
W/o Mr. V.K. Sharma,  
Additional Chief Secretary,  
Panchayat & Rural Development/  
Social Justice Department,  
Government of Madhya Pradesh,  
R/o B-14, Char Imli,  
Bhopal-462016.

...applicant.

(By Advocate : Shri Yogesh Sharma )

**Versus**

1. Union of India through  
The Secretary,  
Department of Personnel and Training,  
Government of India,  
North Block,  
New Delhi.
2. The Cabinet Secretary,  
Government of India,  
Rashtrapati Bhawan,  
New Delhi.

...respondents

(By Advocate : Shri Rajnish Prasad)

**ORDER (ORAL)**

**Mr. Justice Permod Kohli, Chairman :**

Shri Yogesh Sharma, learned counsel appearing for the applicant submits that he has instructions to withdraw this OA. Dismissed as withdrawn.

**( V.N. Gaur )  
Member (A)**

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**( Justice Permod Kohli )  
Chairman**